NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP (IB) No 32/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	-	Admission	Rule 6 of IB	M/s Shri Gurudatt Sugars Marketing Pvt Ltd Vs M/s G M Sugar and Energy Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE 12 W	
1.	RMARATM. S (9008106463)	Applicant	Butls	•

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry raised objections, Petitioner Counsel to comply the same. List it on 06/02/2018.

Member (T)

Member (J)